

[Shri C.P.N. Singh]

value was not assessed by the representatives of the Iron and Steel Controller and the Metal Scrap Trading Corporation after physical inspection and higher price negotiated. The Ministry of Steel was consulted. The MSTC Inspection Team gave its report a month before the deal was concluded. The Finance Ministry approved the sale of 3000 tonnes of spare parts to M/s Levy Auto Parts Co. of Canada.

In this case, the payment was received through a bank draft much before shipments took place. The bank draft was dated 8-8-1980 and was given in the evening of 7-8-1980. The shipments took place in October 1980 and February, 1981.

Sir, I have furnished full details in regard to these two matters to establish beyond doubt that I acted in good faith and in the best interest of the Government. I wish to assert with the fullest sense of responsibility that my role and conduct in this matter was absolutely correct. While the transaction of the sale of tank did not take place at all, the one relating the sale of spares was concluded with the concurrence of the Ministries concerned. It is unfortunate that Shri Unnikrishnan unnecessarily attributed ulterior motives on my part.

SHRI K. P. UNNIKISHNAN
(Badagara) *rose*.

MR. DEPUTY-SPEAKER : I am not permitting you. No discussion. Nothing will go on record. Legislative business.

(Interruptions)

MR. DEPUTY-SPEAKER : You can give notice.

(Interruptions)**

12.26 hrs.

CINE WORKERS WELFARE CESS BILL*

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) : I beg to move for leave to introduce a Bill to provide for the levy and collection of a cess on feature films for the financing of activities to

promote the welfare of certain cine-workers and for matters connected there with or incidental thereto.

MR. DEPUTY SPEAKER : The question is :

“that leave be granted to introduce a Bill to provide for the levy and collection of a cess on feature films for the financing of activities to promote the welfare of certain cine workers and for matter connected therewith or incidental there to”

The motion was adopted.

SHRI VASANT SATHE : I introduce the Bill.

SHRI SATISH AGARWAL : With your permission, since lot of Bills are to be introduced and the House is adjourning today, why not refer these Bills to Select Committees ?

CINE-WORKERS WELFARE FUND BILL*

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) : I beg to move for leave to introduce a Bill to provide for the financing of activities to promote the welfare of certain cine-workers.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the financing of activities to promote the welfare of certain cine-workers

The motion was adopted.

SHRI VASANT SATHE : I Introduce the Bill.

EXPORT-IMPORT BANK OF INDIA BILL

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN) : I beg to move for leave to introduce a Bill to establish a corporation to be known as the Export-Import Bank of India for providing financial assistance to exporters and importers, and for functioning as the principal financial institution for coordinating the working of institutions engaged in financing export and import of goods and services with a view to promoting the country's international trade and for matters connected therewith or incidental thereto.

** Not recorded

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 8-5-81.

† Introduced with the recommendation of the President.